

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 110**  
**CP-126(ND)/2023**

**IN THE MATTER OF:**

Ruchi Anand & Ors

.... Petitioner/Applicant

Vs.

Golden Rolls Private Limited & Ors.

.... Respondent

**Order under Section 241-242 of the Companies Act, 2013**

**Order delivered on 22.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For Applicant : Mr. Henna George Adv.

For Respondent : Ms. Purti Gupta Adv. for R9 & 10

**ORDER**

This matter has been transferred from Court-V, NCLT New Delhi.

List the matter for consideration **on 29.04.2024.**

-Sd-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**